



No. TOP/

Government of India

Trade Marks Registry

IP Building, GST Road, Guindy,

Chennai - 600 032

OPPOSITION CAUSE LIST FOR THE MONTH OF OCTOBER – 2022

HEARING DATE: 17/10/2022

BEFORE SMT. SAI RANJANA DONGARKAR, HEARING OFFICER OF TMR



S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1269795	258859	DJS LEGAL & VISHESH & ASSOCIATES	ZENOTECH LABORATORIES PVT. LTD VS AGLOWMED LTD		
2	1381181	251323	S.BALA JANAKI	P.ANAND KUMAR VS NANDAS WORLD		
3	1322823	251966	V. GOPALAKRISHNA	CITADEL AUROBINDO BIOTECH LIMITED VS AVIAT HEALTH CARE PVT.LTD		
4	1405886	712639	PMG ASSOCIATES & RANJAN NARULA ASSOCIATES	SELFRIDGES PRIVATE LIMITED VS SELFRIDGES RETAIL LIMITED		
5	1322823	251967	V. GOPALAKRISHNA	CITADEL AUROBINDO BIOTECH LIMITED VS AVIAT HEALTH CARE PVT.LTD		
6	1405490	712587	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
7	1405508	712573	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
8	1405491	712590	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
9	1405503	712558	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		

10	1405504	712561	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
11	1405453	712562	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
12	1405452	712559	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
13	1405481	712560	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
14	1405477	712552	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
15	1405495	712543	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
16	1405505	712564	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
17	1405479	712555	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
18	1405474	712546	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
19	1405500	712553	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
20	1405462	712589	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
21	1405486	712575	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
22	1405485	712572	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		

23	1405502	712598	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
24	1405460	712583	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
25	1405457	712574	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
26	1405484	712569	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
27	1405455	712568	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
28	1405483	712566	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
29	1405461	712586	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		
30	1405498	712549	A V NATHAN ASSOCIATES & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED VS JUMBO WORLD HOLDING LIMITED		



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**OPPOSITION CAUSE LIST FOR THE MONTH OF OCTOBER – 2022
HEARING DATE: 18/10/2022**

BEFORE SMT. SAI RANJANA DONGARKAR, HEARING OFFICER OF TMR

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1493059	727522	C.VENKATASUBRAMANIAM & A V NATHAN ASSOCIATES	D.R. RANGAN VS S.G. SATHYANARAYANA		
2	1310112	256170	NANAVATI ASSOCIATES & SEWAK & ASSOCIATES	PARRY ENGINEERING & EXPORTS LTD. (NETLON INDIA DIVISION) VS UFLEX LIMITED		
3	1343970	251461	UNIQUE TRADE MARK SERVICE CENTRE	MMC HEALTHCARE LTD VS CADILA HEALTHCARE LIMITED		
4	1187042	252801	K & S PARTNERS & CHANRAKANT M.JOSHI	ASHIRVAD PIIPES PRIVATE LIMITED VS MILLFIELD ENTERPRISES LTD		
5	1077084	711899	S.Y.VENKATA NARASIMHAN & DELHI REGISTRATION SERVICES	A.THANGARAJAN VS RAGHUVAR (INDIA) LTD		
6	1371390	252648		VIN THERAPEUTICS PVT. LTD & SUN PHARMACEUTICAL INDUSTRIES LTD		
7	1386553	252259	RAO & RAO & M.P.MIRCHANDANI & CO	P. VARADA RAJULU VS EUROTEX INDUSTRIES & EXPORTS LTD		
8	1283907	252809	A V NATHAN ASSOCIATES & M.P.MIRCHANDANI & CO	ABB LIMITED VS ANCHOR KNEWOOD ELECTRICALS		
9	1283907	252808	A V NATHAN ASSOCIATES & M.P.MIRCHANDANI & CO	ABB LIMITED VS ANCHOR KNEWOOD ELECTRICALS		

10	1322810	252179	TRICONS	CITADEL AUROBINDO BIOTECH LIMITED VS BPL PHARMA		
11	1485173	727173	S.BALAJANAKI & V.BHAGYA RAGHAVAN	C. CHANDRASEKARAN VS WAVE COMMUNICATION		
12	1338495	256306	MOHAN ASSOCIATES & SHILPI JAIN SHARMA	T T ENTERPRISES PRIVATE LIMITED, VS T.T. INDUSTRIES		
13	1382697	242767	MOHAN A MOHAN ASSOCIATES & Y.J.TRIVEDI & CO	VEMULURI NAGABUSHANAM. VS KALANIKETAN		
14	1382696	242766	MOHAN A MOHAN ASSOCIATES & Y.J.TRIVEDI & CO	VEMULURI NAGABUSHANAM. VS KALANIKETAN		
15	1382699	242771	MOHAN A MOHAN ASSOCIATES & Y.J.TRIVEDI & CO	VEMULURI NAGABUSHANAM. VS KALANIKETAN		
16	1373192	254528	PERVEEN KUMAR GUPTA	MAGICK WOODS EXPORTS PVT.LTD VS AGROTEK FIBRES		
17	1288161	252916	R.KALIRAJAN	C.S.MADHAIYAN VS JALANI ENTERPRISES		
18	1396374	250436	SINGHANIA & CO & W.S.KANE & CO	FOUNDATION FOR ADVANCED CREATIVE EDUCATION, (REGD.)-FACE VS GODREJ BEVERAGES & FOODS LTD		
19	1371395	256553	K.C. PATEL & CO	VIN THERAPEUTICS PVT. LTD VS ZOTA HEALTHCARE PVT LTD		
20	1316322	710148	C.DANIEL & GLADYS & V. G. PARULKAR	MANO PHARMA (A DIVISION OF ORCHID CHEMICALS AND PHARMACEUTICALS LTD) VS CIPLA LIMILED		
21	1087910	255702	RAO & RAO & LALJI TRADEMARK CO	FORTUNE INFORMATICS LIMITED VS KLICK ELECTRICAL INDUSTRIES		



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S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1242982	251319	P.C.N.RAGHUPATHY & S.M.GUPTA & CO	Y. HARISHANA KUMAR VS SARIA INDUSTRIES		
2	1372038	252930	PUTHARN ASSOCIATES	T. UDAYAKUMAR VS LANDMARK		
3	1360074	252784	MARKS & RIGHTS & ROYZZ & CO	ANIL KUMAR SHARMA VS JAIN IRRIGATION SYSTEMS LTD.		
4	1316844	710770	PUTHRAN & ASSOCIATES. & C.VENKATASUBRAMANI AM	SATYAM COMPUTER SERVICES LTD VS BASE		
5	1399549	250221	A.V.NATHAN (MRS) & HOLLA ASSOCIATES	SOBHA MENON VS JAFFER ALI		
6	1399571	250222	A.V.NATHAN (MRS) & HOLLA ASSOCIATES	SOBHA MENON VS JAFFER ALI		
7	1399548	250219	A.V.NATHAN (MRS) & HOLLA ASSOCIATES	SOBHA MENON VS JAFFER ALI		
8	1233992	252583	DEEPIKA TRADE MARKS CO.	P.SHANMUGAM VS HINDUSTAN SYRINGES & MEDICAL DEVICES LTD.		
9	1273187	198590	S. K. BANSAL & KHAITAN & CO	KRM INTERNATIONAL LTD VS ROOTS CANADA LTD		

10	1272477	196132	C.VENKATASUBRAMANI AM & CHANDRAKANT M.JOSHI	C.R. GOPINATH VS WRITERS & PUBLISHERS LTD		
11	840286	253479	K & S PARTNERS	CHEMMEENS TOURS & TRAVELS PVT LTD VS PEPSICO. INC		
12	1257245	259016	KOCHHAR & CO& & CHANDRAKANT M.JOSHI	FIRST INDIAN CORPORATION PVT. LTD. VS MANAK CHAND JAIN		
13	1311772	257975	RAJENI RAMADASS & DANIEL & GLADYS	ASHLOK SAFE EARTHING ELECTRODE LIMITED VS SAFE EARTHING ELECTRODES MANUFACTURING CO.		
14	900950	196157	REMFY & SAGAR	KHODAYS BREWERIES LIMITED VS DIAGEO BRANDS B.V.		
15	1344883	257442	GUDWILL & GOODWILL. & LALJI	VIMAL ARACKAL, VS DIVYA YOG MANDIR (TRUST)		
16	1261849	195641	RAVI & DEPENNING & DEPENNING	MICRO LABS LIMITED VS NOVO NORDISK A/S		
17	1321559	257575	L.R.SWAMI CO & P.C.N. RAGHUPHATHY	G.JEYABALAN VS VVD AND SONS PVT. LTD		
18	1312462	250671	P.C.N. RAGHUPHATHY & MANMOHAN SINGH & ASSOCIATES	JJO MALIYAKKAL VS VIRBAC ANIMAL HEALTH INDIA PVT. LTD		
19	1260997	195715	DANIEL & GLADYS & JACOB KURIAN	SKM PHARMA (P) LTD VS ARISTO PHARMACEUTICALS PVT.LTD		
20	1276247	710085	HARISHANKAR MANI & ANAND AND ANAND	N.PALANI SWAMY VS EASTMAN CAST & FORGE LTD		
21	1498368	727482	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		
22	1498369	729930	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		
23	1498371	727484	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		

24	1498372	727485	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		
25	1498373	727486	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		
26	1498374	727487	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		
27	1498375	727488	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		
28	1505521	729932	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		
29	1505524	729933	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS ROLLER FLOUR MILLS PVT.LTD VS SACHDEVA & SONS INDUSTRIES PRIVATE LIMITED		



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S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1466782	724738	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
2	1466771	724728	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
3	1466778	724734	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
4	1466775	724731	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
5	1465569	724719	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
6	1465571	724720	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
7	1516071	728107	MOHAN ASSOCIATES & DEPENNING & DEPENNING	A. MANICKAVEL		
8	1466785	724741	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
9	1465580	724745	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
10	1466773	724729	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
11	1466776	724732	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
12	1466784	724740	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		

13	1465576	724725	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
14	1465578	724726	V.BAGYA RAGHVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
15	1465574	724723	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
16	1466780	724736	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
17	1466781	724737	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
18	1465568	724718	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
19	1466770	724727	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
20	1465575	724724	V.V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
21	1465563	724716	BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
22	1466788	724744	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
23	1466777	724733	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
24	1466783	724739	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
25	1465572	724721	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
26	1466779	724735	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
27	1466787	724743	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
28	1466786	724742	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
29	1466774	724730	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
30	1458985	724839	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		

31	1432415	724838	V.BAGYA RAGHAVAN & UNITED LEGAL SERVICES	PRIYA SHAH VS SHOW OFF HIS & HER HI-FASHION BOUTIQUE		
32	1361305	717571	KURIAN & KURIAN & NAIR & NAIR ASSOCIATES	HINDUSTAN LATEX LIMITED VS RAPHA DIAGNOSTICS PVT LTD		
33	1465566	724717	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
34	1465573	724722	V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
35	1389978	250988	MOHAN ASSOCIATES & TRADE MARK REGISTRATION BUREAU	LIFESTYLE INTERNATIONAL (P) LTD VS BERGER PAINTS INDIA LTD		
36	1389979	250990	MOHAN ASSOCIATES & TRADE MARK REGISTRATION BUREAU	LIFESTYLE INTERNATIONAL (P) LTD VS BERGER PAINTS INDIA LTD		
37	1389973	250987	MOHAN ASSOCIATES & TRADE MARK REGISTRATION BUREAU	LIFESTYLE INTERNATIONAL (P) LTD VS BERGER PAINTS INDIA LTD		
38	1389986	250989	MOHAN ASSOCIATES & TRADE MARK REGISTRATION BUREAU	LIFESTYLE INTERNATIONAL (P) LTD VS BERGER PAINTS INDIA LTD		
39	1259389	195782	MOHAN ASSOCIATES & L.R.SWAMI CO	N. MUTHUSAMY VS SRI SRINIVASA & CO		
40	1245773	196133	CHANDRAKANT M.JOSHI & G. RAMJI	NALLAM BHASKARA RAO VS WRITERS & PUBLISHERS LTD		
41	1326570	257274	SHUKLA TRADE MARK COMPANY	BAL PHARMA LIMITED VS THREE-N-PRODUCTS PVT. LTD.		
42	1077311	709972	SHILPI JAIN SHARMA	TECHTRAN POLULENSES LIMITED VS T.T. INDUSTRIES		
43	1365496	256283	ARJUN T . BHAGAT & CO	G. MURALIDHARAN VS THE BOMBAY DYEING & MANUFACTURING CO. LTD		
44	1316322	258517	DANIEL & GLADYS	MANO PHARMA (A DIVISION OF ORCHID CHEMICALS AND PHARMACEUTICALS LTD) VS RAJVI VIPUL BHAGAT		
45	1424960	726483	L.R.SWAMI CO & C.DANIEL & GLADYS	SN. SUBRAMANIAN VS AACHI SPICES AND FOODS		

46	1409361	726499	SAI BHARATH & ILAN & UNITED OVERSEAS TRADE MARK CO	REV. FR. JOHNSON PANKETH VS GOYA FOODS INC		
47	1409359	726500	SAI BHARATH & ILAN & UNITED OVERSEAS TRADE MARK CO	REV. FR. JOHNSON PANKETH VS GOYA FOODS INC		
48	1409363	726498	SAI BHARATH & ILAN & UNITED OVERSEAS TRADE MARK CO	REV. FR. JOHNSON PANKETH VS GOYA FOODS INC		
49	1409360	726496	SAI BHARATH & ILAN & UNITED OVERSEAS TRADE MARK CO	REV. FR. JOHNSON PANKETH VS GOYA FOODS INC		
50	1465570	728515	CHENTHOORI PUGAZENDHI & V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
51	1465564	728520	CHENTHOORI PUGAZENDHI & V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD & SHOW OFF		
52	1465577	728517	CHENTHOORI PUGAZENDHI & V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
53	1465581	728519	CHENTHOORI PUGAZENDHI & V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
54	1465579	728518	CHENTHOORI PUGAZENDHI & V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		
55	1465582	728516	CHENTHOORI PUGAZENDHI & V.BAGYA RAGHAVAN	SHOW OFF CLOTHING PVT. LTD VS SHOW OFF		